

SCHEDULE II

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF DATTA KRUPA ROLLER FLOUR MILL PRIVATE LIMITED

Sl. No	PARTICULARS	DETAILS
1.	Name of corporate debtor	Datta Krupa Roller Flour Mill Private Limited
2.	Date of incorporation of corporate debtor	17/11/2005
3.	Authority under which corporate debtor is incorporated / registered	ROC-Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U01119MH2005PTC245062
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No. C, 32-34 MIDC, Parbhani, Maharashtra, India, 431401
6.	Date of closure of Insolvency Resolution Process	18.07.2024
7.	Liquidation commencement date of corporate debtor	19.07.2024
8.	Name and registration number of the insolvency professional acting as liquidator	Mahesh G. Bagla IBBI/IPA-002/IP-N00689/2018-2019/12207
9.	Address and e-mail of the liquidator, as registered with the Board	maheshgbagla@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Office No. 304, Gera Junction, Lulla Nagar Signal, Kondhwa Road, Pune – 411040, MH, India Email: - dattakrupa.ibc@gmail.com
11.	Last date for submission of claims	18.08.2024

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the Datta Krupa Roller Flour Mill Private Limited on **19.07.2024**

The stakeholders of Datta Krupa Roller Flour Mill Private Limited are hereby called upon to submit their claims with proof on or before **18.08.2024**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

Sd/-

Mr. Mahesh G. Bagla

Liquidator

IP Registration Number: IBBI/IPA-002/IP-N00689/2018-2019/12207

Authorisation for Assignment (AFA) No.: AA2/12207/02/300625/203272

Address: - Office No. 304, Gera Junction, Lulla Nagar Signal, Kondhwa Road, Pune – 411040, MH, India

For Datta Krupa Roller Flour Mill Private Limited

Date: 23.07.2024

Place: Pune

MAHATransco

Maharashtra State Electricity Transmission Co. Ltd.

INVITATION FOR BIDDING (IFB)

E-TENDER (RFx) NOTICE

Notice for submission of online bids (RFx) for following

S. N.	RFx/Tender No. & Description
01	RFx No. 7000031157(Third Call) Work of Augmentation by addition & replacement of transformer EHV Substation 220kV Bhokardan, 132kV Purna, 132kV Jintur, 132kV Ardhapur Substation under Chhatrapati Sambhaji Nagar Zone. Estimated Cost: Rs 5,28,11,826.50/- Only (Including GST & Labour cess) EMD- Rs. 5,28,118.27/-Tender Fees:- Rs 5000/- (Including GST) Contact Number:-Additional Executive Engineer (O) 8554995253
For further details, visit our Website https://srmeter.tender.mahatransco.in	
Chief Engineer EHV PC & O&M Zone MSCTCL Chhatrapati Sambhajnagar.	

अखिल भारतीय आयुर्विज्ञान संस्थान (एम्स), भुवनेश्वर

ALL INDIA INSTITUTE OF MEDICAL SCIENCES (AIIMS), BHUBANESWAR

(A Statutory body under aegis of Ministry of Health and Family Welfare, Govt. of India)
Sijua, Post-Dumuduma, Bhubaneswar (Odisha) -751019

File No-J-11091(07)/S&P/2023

Dated: 22.07.2024

E-TENDER CALL NOTICE

Executive Director, All India Institute of Medical Science (AIIMS) Bhubaneswar, Odisha, GOI, invites e-tender for "Running of Creche cum Day Care Centre" and e-tender documents, pre bid meeting date and last date of submission of the tender can be viewed and downloaded from the official website i.e. www.aiimsbhubaneswar.nic.in and CPP Portal www.eprocure.gov.in.

Sd/-
Sr. Procurement-cum Store Officer(I/C)
AIIMS, Bhubaneswar

VENTURE CENTER

Call for Applications

National Chemical Laboratory Campus, Pune

Venture Center announces Call for Applications
KEMIN INDUSTRIES CSR GRANT
CSR grant upto Rs. 4.5 lakh !!
Focus area : Sustainable ingredients / materials for feed, food and nutrition
Grant for Startups & Entrepreneurs for conducting proof of concept studies / Prototype development & validation / technology implementation with social impact with potential social impact
Last date of applications : (Wed) 31 July 2024
For eligibility criteria and details, visit our website : www.venturecenter.co.in/funding/grants/csr-for-startups-and-entrepreneurs/kemin
Amruta Gore | amruta@venturecenter.co.in | +91-7410045653

SCHEDULE II

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF

DATA KRUPA ROLLER FLOUR MILL PRIVATE LIMITED

SL.NO.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	Data Krupa Roller Flour Mill Private Limited
2.	Date of Incorporation of Corporate Debtor	17/11/2005
3.	Authority under which Corporate Debtor is incorporated/registered	ROC-Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U01119MH2005PTC245062
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No. C, 32-34 MIDC, Parbhani, Maharashtra, India, 431401
6.	Date of closure of Insolvency Resolution Process	18.07.2024
7.	Liquidation commencement date of Corporate Debtor	19.07.2024
8.	Name and Registration number of the Insolvency Professional acting as liquidator	Mahesh G. Bagla IBBI/IPA-002/IP-N00689/2018-2019/12207
9.	Address and E-mail of the Liquidator, as registered with the Board	mareshgbagla@gmail.com
10.	Address and E-mail to be used for correspondence with the Liquidator	Office No. 304, Gera Junction, Lulla Nagar Signal, Kondhwa Road, Pune - 411040, MH, India Email: dattakrupa.abc@gmail.com
11.	Last date for submission of claims	18.08.2024

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the Data Krupa Roller Flour Mill Private Limited on 19.07.2024.
The stakeholders of Data Krupa Roller Flour Mill Private Limited are hereby called upon to submit their claims with proof on or before 18.08.2024, to the liquidator at the address mentioned against item No.10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.
Submission of false or misleading proof of claims shall attract penalties.
In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.
Date: 23.07.2024
Place: Pune
Sd/-
Mr. Mahesh G. Bagla
Liquidator
IP Registration Number: [IBBI/IPA-002/IP-N00689/2018-2019/12207]
Authorisation for Assignment (AFA) No.: A42/122007/02/300625/203272
Address:- Office No. 304, Gera Junction, Lulla Nagar Signal, Kondhwa Road, Pune -411040, MH, India
For Data Krupa Roller Flour Mill Private Limited

SMART CITY THIRUVANANTHAPURAM LIMITED

CIN U75302KL2017SGC05027

GEM Procurement CANCELLATION

NOTICE

This is to inform all concerned parties that the project of Smart City Thiruvananthapuram Limited, title " SUPPLY, INSTALLATION, COMMISSIONING, OPERATION and MAINTENANCE OF VEHICLE MOUNTED HIGH-CAPACITY SUCTION cum JETTING MACHINE," with GEM Procurement Number GEM/2024/B/4975200, has been cancelled. "The above project is tendered through kerala tender portal"
For More details, please visit <https://etenders.kerala.gov.in/>,
Sd/- CHIEF EXECUTIVE OFFICER, SMART CITY THIRUVANANTHAPURAM Ltd.

BRUHAT BENGALURU MAHANAGARA PALIKE

Office of the Executive Engineer, Road Infrastructure -
• White topping Division, Room No.106, 1st Floor,
Annexe Building-3, N.R. Square, Bengaluru - 560002.

No: EE/RI/White-topping/TEND/01/2024-25 Date: 22-07-2024

INVITATION FOR TENDERS (IFT)

(Two Cover System) (Through GOK KPP Portal only)

The Executive Engineer, Road Infrastructure, Whitetopping Division, BBMP, Bengaluru invites tenders from eligible Contractors registered in BBMP or equivalent registration with CPWD / KPWD / Railways / MES / National Highway or any State Government Organizations for the construction of works detailed below.

Sl. No.	Name of the Works
1	Protection, Improvement of Rajakaluve / Buffer Zone including formation to service road from inner ring road to Sarjapura road - Package - 1. Amount Put to tender (Rs. in Lakhs): 3340.50 (including GST). EMD (Rs. in Lakhs): 33.50 Lakhs (Rs. 1.00 Lakh through kpp portal and Rs. 32.50 Lakhs in the form of BG / e-Bank Guarantee).
2	Construction of Compound Wall to defence land including consortium coil barbed wire fencing from Koramangala Inner ring road to Sarjapura road - Package - 2. Amount Put to tender (Rs. in Lakhs): 438.75 (including GST). EMD (Rs. in Lakhs): 6.60 Lakhs (Rs. 1.00 Lakh through kpp portal and Rs. 5.60 Lakhs in the form of BG / e-Bank Guarantee).
3	Construction of Compound Wall to defence land including consortium coil barbed wire fencing from Lower Agaram road to Koramangala Inner ring road - Package - 3. Amount Put to tender (Rs. in Lakhs): 833.00 (including GST). EMD (Rs. in Lakhs): 12.50 Lakhs (Rs. 1.00 Lakh through kpp portal and Rs. 11.50 Lakhs in the form of BG / e-Bank Guarantee).

Calendar of Events: 1) The Tender Documents may be Downloaded from the GOK Karnataka Public Procurement Portal Website: <https://kppp.karnataka.gov.in> from **23-07-2024 @ 17.30 hours onwards.** 2) Tender must be submitted online through kpp portal on or before 16.00 hours on **02-08-2024.** 3) Pre Bid Meeting: **29-07-2024 at 16.30 hours.** 4) Date of Opening of Technical Bid is **03-08-2024 at 16.30 hours.** 5) Date of Opening of Financial Bid: **(will be intimated after obtaining approval for Technical Evaluation).** Further details can be had from the above office.
Sd/- Executive Engineer,
RI - White Topping Division, BBMP.

GOVERNMENT OF MAHARASHTRA

PUBLIC WORKS DIVISION, AMBAJOGAI DIST. BEED

E-Mail: ambajogai.ee@mahapwd.gov.in

Phone/Fax: (02446)247760/249575

TENDER NOTICE NO.: 5 OF 2024-2025

(Open Tender)

Tenders in B-1 form invited by the Executive Engineer, Public Works Division, Ambajogai (Phone No.02446/247760) from eligible Contractors registered in appropriate class of Public Works Department of Maharashtra State. In this tender notice 72 works from Parali Taluka are included. The detailed can be viewed in the office of Public Works Division, Ambajogai.
Note:-
1. Right is reserved to reject any or all tenders without any reason thereof.
2. Conditional Tenders will not be accepted.
3. We are not responsible for any problem crop up during tender process.
4. Above Tender Notice is also available in the office of Public Works Division, Ambajogai.

Sd/-
Executive Engineer,
Public Works Division, Ambajogai

DGIPR/2024-2025/1136

TAMIL NADU MEDICAL SERVICES CORPORATION LTD.

(A Government of Tamilnadu Undertaking)

No. 417, Pantheon Road, Chennai-600 008. Phone: 044-2819 1890, 2819 0259. Website: www.tnmsc.tn.gov.in
E-Mail: gmdrug.tnmsc@tn.gov.in, mngripurdrug.tnmsc@tn.gov.in

Online Tenders is invited by the Tender Inviting Authority, Tamilnadu Medical Services Corporation Ltd., Chennai-600008, for the supply of Bleaching Powder Grade-I from the Licensed Manufacturers or direct importer holding valid import license (if applicable) with three years Market Standing or Authorized Stockist / Dealers holding valid manufacturer's authorization letter also eligible to participate in this tender.

Sl. No.	Description	e-Tender Reference	Tender Floating Period	e-Tender Submission Duration	Date and time of online opening of Technical Bids
1	Online Tender for the supply of Bleaching Powder Grade-I to TNMSC Limited under rate contract system for one year from the date of acceptance.	e-013/M(P)/BL-POWDER/ TNMSC/2024. Dated: 24.07.2024	24.07.2024 at 4.00 PM to 22.08.2024 upto 4.00 PM	09.08.2024 at 10.00 AM to 22.08.2024 upto 4.00 PM	23.08.2024 at 4.00 PM

The tender document can be downloaded and the tender shall be submitted at <https://tntenders.gov.in>. The tender document can also be downloaded at www.tnmsc.tn.gov.in for reference purpose.
Tender Inviting Authority / General Manager (Drugs)

DIPR/2524/Tender/2024

KIND ATTENTION TAXPAYERS!!

REAL

BOGUS

File Your ITR Correctly

Get Your Refunds Timely

Thank you for being a responsible Tax payer

Is your refund due?

Then please note:

● Refund claims are subject to verification checks, which may cause delays.

● Accurate filing of ITR leads to quicker processing of refunds.

● Any discrepancies in the claims made will prompt a request for a revised return.

DO

● Regularly visit the e-filing portal.

● Check for any communication regarding your ITR processing.

● Promptly take necessary actions based on the communication.

● Ensure all claims made are correct and accurate.

DON'T

● Incorrectly claim TDS amounts.

● Under-report your income.

● Exaggerate deductions.

● Submit claims for bogus expenses.

Please login to the e-filing Portal using link <https://www.incometax.gov.in/iec/foportal/> and visit 'Dashboard' for Processing Status and visit **Pending Action>>Worklist** section to check if any action item is pending for closure.

Income Tax Department

Central Board of Director Taxes

For more information, Scan QR Code

For further assistance, please visit the website of the Income tax Department: www.incometax.gov.in

@IncomeTaxIndia

incometaxindia.official

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incometaxindia.gov.in

MUNICIPAL CORPORATION CHANDIGARH

TENDER NOTICE

Sr. No.	Name of Work	Bid Submission Schedule (Online)	Opening Technical Bid (Online)
EXECUTIVE ENGINEER - Roads Division No. 3			
1.	Sacrifying and Re-carpeting of various Roads under the jurisdiction of Roads Sub Division No.1 M.C Chandigarh. Head: Improvement Road/parking Places & Infrastructure Facilities. Est. Cost : Rs. 692.44 Lacs Earnest Money : Rs. 13,84,879/- Time Limit : 04 Months	26.07.2024 To 09.08.2024 upto 12.00 noon	09.08.2024 at 12.00 noon
2.	Sacrifying and Re-carpeting of various Roads in Sector 17, 18, 19, 21, 22 & 23 of various Roads under the jurisdiction of Roads Sub Division No.2 M.C Chandigarh. Head: Improvement Road/parking Places & Infrastructure Facilities. Est. Cost : Rs. 591.45 Lacs Earnest Money : Rs. 11,82,900/- Time Limit : 04 Months	26.07.2024 To 09.08.2024 upto 12.00 noon	09.08.2024 at 12.00 noon
3.	Sacrifying and Re-carpeting of various Roads in Sector 15,16 and 24 (Ward No.12) under the jurisdiction of Roads Sub Division No.2 M.C Chandigarh. Head: Improvement Road/parking Places & Infrastructure Facilities. Est. Cost : Rs. 917.54 Lacs Earnest Money : Rs. 18,35,091/- Time Limit : 12 months	26.07.2024 To 09.08.2024 upto 12.00 noon	09.08.2024 at 12.00 noon

Note: - All other terms and conditions and complete DNIT are uploaded on website <https://etenders.chd.nic.in>

EXECUTIVE ENGINEER
Roads Division No.3, Room No.311, M.C. Chandigarh Ph. 0172-5021482

भारत सरकार

कारपोरेट कार्य मंत्रालय

त्वरित कॉर्पोरेट समापन प्रसंस्करण केंद्र (सी-पेस),
आई.आई.सी.ए. बिल्डिंग, 7वीं मंजिल,
प्लॉट P-6,7,8, से-5, आई.एम्.टी. मानेसर, गुडगांव,
हरियाणा - 122050.
Email: roc.cpace@mca.gov.in

सत्यमेव जयते

Government of India

Ministry of Corporate Affairs

Centre for Processing Accelerated Corporate Exit (C-PACE)

IICA Building, 7th Floor,
Plot P-6,7,8, Sector-5, IMT Manesar,
Gurgaon, Haryana - 122050.
Email: roc.cpace@mca.gov.in

FORM No. STK --6

PUBLIC NOTICE

[Pursuant to sub-section (2) and sub-section (4) of section 248 of the Companies Act, 2013 and rule 7 of the Companies (Removal of Names of Companies from the Register of Companies) Rules, 2016]

Public Notice :ROC/C-PACE/STK-2/248(2)/2024-25/477 Date: -03/07/2024

Reference:

(1) In the matter of striking off or removal of names of (20) companies in the state of *Maharashtra (ROC-Pune)* under section 248 of the Companies Act, 2013 in respect of:

S.No.	Work Item	CIN	Company Name
1	AA8636522	U85499PN2023OPC225251	EXAMGLORY ACADEMY (OPC) PRIVATE LIMITED
2	AA8729590	U62011PN2023PTC223089	INORBVICT TECHNOLOGIES PRIVATE LIMITED
3	AA8528176	U80904PN2022PTC215564	NIFSTAR EDUCATION CENTER PRIVATE LIMITED
4	AA8283810	U92130PN2022PTC209998	MAOOLI PRODUCTION PRIVATE LIMITED
5	AA8368197	U72900PN2021PTC201663	MPKD HOME & DIGITAL PRIVATE LIMITED
6	AA8412543	U72502PN2021OPC201165	NETROSYS TECH (OPC) PRIVATE LIMITED
7	AA8382640	U92490PN2021PTC198280	FLYING ANGELS MEDIA PRIVATE LIMITED
8	AA8639549	U74999PN2020PTC191318	BEINGDIGITAL PRIVATE LIMITED
9	AA8627891	U74999PN2020PTC189386	KAAGEY ANALYTICS & CONSULTING PRIVATE LIMITED
10	AA8705252	U74110PN2014PTC152704	JNANGANI AYURVEDA PRIVATE LIMITED
11	AA8264365	U51909PN2019PTC187944	ONCOTEK PHARMA PRIVATE LIMITED
12	AA8622053	U74999PN2019OPC183568	QUINKLE AI LABS (OPC) PRIVATE LIMITED
13	AA8341862	U01400PN2018PTC180734	FARMSOUTRA AGRO PRIVATE LIMITED
14	AA8596708	U74993PN2019PTC184172	CLOUDWOLFS ONLINE SHOPPING PRIVATE LIMITED
15	AA8333802	U74300PN2012PTC142433	NOMADIC COMMUNICATIONS PRIVATE LIMITED
16	AA8743874	U74900PN2012PTC142177	AB TECHNOLOGY PRIVATE LIMITED
17	AA8414516	U45309PN2016PTC158215	P B LANDMARKS PRIVATE LIMITED
18	AA8166060	U74999PN2016PTC157971	QUICKBIZ MARKETING & SERVICES PRIVATE LIMITED
19	AA8613423	U65110PN1993PTC075120	TARANG DIAGNOSTIC CENTRE P.LTD.
20	AA8755330	U72200PN2011PTC140082	AUTOSOFT TECHNOLOGIES PRIVATE LIMITED

(2). Notice is hereby given that the Registrar of Companies had received applications from the above-mentioned companies under section 248(2) of the Companies Act, 2013 for removal of its/their name (s) from the register of companies either on the ground that they have failed to commence business within one year of their incorporation or on the ground that the company(ies) is/are not carrying on any business or operation for a period of two immediately preceding financial years and has/have not made any application (s) within such period for obtaining the status of a dormant company under section 455 of the Companies Act, 2013 or the company(ies) have obtained the status of dormant company/subscribers to the memorandum have not paid the subscription which they had undertaken to pay at the time of incorporation of a company and a declaration to this effect has not been filed within one hundred and eighty days of its incorporation under subsection (1) of section 10A/ have not been carrying on any business or operations, as revealed after the physical verification carried out under subsection (9) of section 12, but it/they do not wish to continue its/their registration as companies and have, therefore, requested for removal/strike off of its/their names from the register of companies.
(3) Accordingly, the Registrar of Companies proposes to remove or strike off the names of the above-mentioned companies from the Register of Companies.
(4) Any person objecting to the proposed removal or striking off name of the companies from the register of companies may send his or her objection to the office address mentioned here above within thirty days from the date of publication of this notice.

Harihara Sahoo
Registrar
CBC 0712311/0240/2425
Centre for Processing Accelerated Corporate Exit

